

Mr. Speaker: The Home Minister is just now in the Rajya Sabha. We shall take that up any moment he comes here.

Shri S. M. Banerjee: May I make a submission?....

Mr. Speaker: Shri S. M. Banerjee should resume his seat. I do not want anything to be raised here which is not on the Order Paper.

Shri S. M. Banerjee: I want your guidance.

श्री बाबू करमचंदीज (बम्बई दक्षिण) :  
परफॉर्मेट मोशन का क्या हुआ है ?

श्री हुकम चन्द कछवाय (उज्जैन) :  
में ने एक प्रस्ताव दिया था। तीन चार दिन  
हो गए हैं.

Mr. Speaker: All hon. Members may please sit down. If everybody gets up and says something then it will only lead to confusion.

श्री बाबू करमचंदीज : एल० प्राई० सी०  
बालों की हड़ताल देश भर में हो रही है।  
मुझे पता चला है कि स्ट्राइक के पहले उन को  
सजा देनी शुरू कर दी गई है...

Mr. Speaker: I cannot allow this kind of thing. None of these observations by the hon. Members will be recorded. (Interruptions). First of all, I am on my legs. Secondly, I would not allow hon. Members to raise anything in this manner.

(Interruptions)\*\*.

Shri S. M. Banerjee had raised it the other day; he had raised it the day before yesterday also. Every day, he is raising the same thing over and over again. I am not going to allow this kind of thing now.

Shri S. M. Banerjee: The employees are going to be victimised...

Mr. Speaker: None of these observations by the hon. Members will be recorded.

Shri S. M. Banerjee: \*\*

Shri George Fernandes: \*\*

श्री हुकम चन्द कछवाय \*\*

Mr. Speaker: Now, Papers to be laid on the Table.

12.04 hrs.

#### PAPERS LAID ON THE TABLE

FINANCE ACCOUNTS OF CENTRAL GOVERNMENT AND AUDIT REPORT, DEFENCE SERVICES AND APPROPRIATION ACCOUNTS OF DEFENCE SERVICES

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy each of the following papers:

- (1) Finance Accounts of the Central Government for the year 1965-66. [Placed in Library. See No. LT-1163/67].
- (2) Audit Report, Defence Services, 1967, under article 151 (1) of the Constitution. [Placed in Library. See No. LT-1164/67].
- (3) Appropriation Accounts of the Defence Services for the year 1965-66 and Commercial Appendix thereon. [Placed in Library. See No. LT-1165/67].

NOTIFICATION UNDER MERCHANT SHIPPING ACT ANNUAL REPORT OF MUGUL LINE LTD.

The Minister of Transport and Shipping (Dr. V. K. B. V. Rao): I beg to lay on the Table—

- (1) (i) A copy of the Sailing Vessels (Members of Crew) Rules, 1967, published in Notification No. G.S.R. 533 in Gazette of India dated the 15th April, 1967, under sub-section (3) of section 45A of